

ITEM NO.16

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8357/2016

RAM SINGH

Appellant(s)

VERSUS

RAJENDRA PRATAP SINGH @ MOTI SINGH & ORS.

Respondent(s)

Date : 29-01-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) : Mr. Pradeep Kumar Yadav, Adv.
Ms. Anjale Kumari, Adv.
Mr. Taiyyab Khan Salmani, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s) : Ms. Sakshi Kakkar, AOR
Mr. Shakti Singh, Adv.

UPON hearing the counsel the Court made the following

O R D E R

The Appeal is allowed in part in terms of the non-reportable judgment.

Pending application(s), if any, shall stand disposed of.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)

(Signed non-reportable judgment is placed on the file)